

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (DB) No. 598 of 2020

Paltu Oraon
@ Marwa Oraon Appellant

Versus

The State of Jharkhand Respondent

CORAM : HON'BLE MR. JUSTICE H. C. MISHRA
HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. A.K. Chaturvedi, Advocate
For the State : Mr. V.K. Vashista, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

05/ 25.03.2021 It is submitted by learned counsel for the appellant that the defects pointed out by the office have already been removed.

Office to check and proceed.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)

R.Kr.